



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 10.09.2026

NOTICE

Please take notice that the following matters listed in the Court – IV on 09.09.2026 & 10.09.2026 were not taken up. The next dates of hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 18 of 2023 & I.A. No. 48 of 2023 Part Heard	Shapoorji Pallonji & Company Pvt. Ltd. Vs. Rattan India Power Ltd.	09.09.2026	28.10.2026
2.	I.A. No. 6543, 7264 of 2025 in Comp. App. (AT) No. 65 of 2019 (With Defects)	C. Valli Narayan Vs. C. Krishniah Chetty and Sons Pvt. Ltd. & Ors.	10.09.2026	29.10.2026

By order of Hon'ble Officiating Chairperson
-Sd/-
Registrar